

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-18152-JK (LD) of 2024
DATED: - 13- 11 - 2024

Sanction is hereby accorded to the appointment of Officer's of Finance Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 13- 11 - 2024

No:-LAW-OIC/11/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
13.11.24

Assistant Legal Remembrancer



Annexure to the Government Order No. 18152-JK(LD) of 2024 dated 13.11.2024

	Case No.	Filing Year	Title of the case	OIC (Proposed)	Designation	Mobile No (for SMS)	E-mail ID
1	WP(C) No. 2538/2024	2024	Danish Hassan vs. UT of J&K & others.	Mr. Waseem Raja	Dy. Commissioner State Taxes Enforcement Central Srinagar	7780901705	dcvlgk@jkcomtax.gov.in
2	WP(C) No. 2490/2024	2024	S.R. Enterprises Vs. UT of J&K & ors.	Mr. Azar Lone,	STO, Circle "Q" Srinagar holding addl charge of the post of STO Circle P Srinagar	9419014426	ctokmrp@jkcomtax.gov.in
3	WP (C) No. 2455/2024	2024	M/s New King Plus Industries vs. UT of J&K & others.	Mr. AntrikishJawal	State Taxes Officer, Circle "E" Srinagar.	8492877333	ctokmre@jkcomtax.gov.in

